

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.08.2018 AT 10.30 AM


14

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.804/252/HDB/2018
NAME OF THE COMPANY	CGS Assets Pvt Ltd
NAME OF THE PETITIONER(S)	Churukanti Linga Reddy
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suman Bijarnia	PCS	eesumanbijarnia@gmail.com 9703358320	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	
for Roc			

ORDER

Learned PCS Ms.Suma Bijarnia present for Applicant.
Learned counsel Ms.Suma present on behalf of T.Sujan
Kumar Reddy for ROC.

Applicant filed proof of service of notice on ROC.

Applicant filed IT Returns for assessment year 2014-15.

Await ROC report.

List the matter on 29.08.2018.



MEMBER JUDICIAL